(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT 1829/97]

- (x) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Bhopal, for the year 1995-96 together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT 1828/97]

Report of the eountroller and Auditor GcnI. of India for the ended 31st March, 1996.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): I lay on the Table, under clause (1) of the article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1996 (No. 5 of 1997) Union Government (Scientific Departments).

[Placed in Library. See No. LT 193397]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SOM PAL (Uttar Pradesh): Madam, J present the Fortieth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs on the Lokpal Bill, 1996.

EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED PARLI-AMENTARY STANDING COMMITTEE ON HOME AFFAERS

SHRI SOM PAL (Uttar Pradesh): Madam, I lay on the Table, a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Home Affairs on the Lokpall Bill, 1996.

विभाग-संबंधी वित्त संबंधी संसदीय स्थायी समिति का प्रतिवेदन

श्री सोमपाल (उत्तर प्रदेश): उपसभापति महोदय, मैं आपकी अनुमति से विनियामक प्राधिकरण विधेयक, 1996 के संबंध में विभाग-संबंधित वित्त संबंधी संसदीया स्थायी समिति के पांचवे प्रतिवेदन की एक-एक प्रति (अग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

PRESENTATION OF PETITION

SHRI N. THALAVAI SUNDRAM (Tamil Nadu): I present a Petition signed by Shri J. Ramesh Kamath regarding maximum retail price of medicine.

STATEMENT BY MINISTER

THE DEPUTY CHAIRMAN: The Minister of Agriculture wants to lay a copy of the statement regarding introduction of the Pilot Crop Insurance Scheme. (Interruptions).

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, what about clarifications? (Interruptions).

THE DEPUTY CHAIRMAN:! We will do that. Let him first lay the statement on the Table of the House.

SHRIMATI JAYANTHI NATARA-JAN: Because we want to raise our Zero Hour mentions. (*Interruptions*).

THE DEPUTY CHAIRMAN: We will allow him to lay the statement on the Table and then we will find time for seeking clarifications.

Introduction of Pilot Crop Insurance Scheme

कृषि मंत्री (श्री चतुरानन मिश्र) : उपसभापति महोदय, मैं पायलट फसल बीमा योजना के मुतल्लिक अपना बयान सभापटल पर रखता हूं...(व्यवधान)...

SHRI H. HANUMANTHAPPA (Karnataka): Madam, if a Minister makes a statement, we have a right to seek clarifications. Here his statement has been included in the Papers laid on the Table.